

[Smt. Sheila Dikshit]

"That this House do agree with the Sixty-eighth Report of the Business Advisory Committee presented to the House on the 29th March, 1989."

MR. SPEAKER: The question is:

"That this House do agree with the Sixty-eighth Report of the Business Advisory Committee presented to the House on the 29th March, 1989."

*The motion was adopted*

12.06 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

[English]

**Fifteenth Report**

SHRI ANOOP CHAND SHAH (Bombay North): I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sitings of the House.

MR. SPEAKER. Now we take up matters under Rule 377.

Shri Harish Rawat.

[Translation]

*(Interruptions)*

MR. SPEAKER: Jaipalji, I think there should be some decency.

*(Interruptions)*

MR. SPEAKER: Professor Sahib what are they doing? Please make them understand.

*(Interruptions)*

[English]

MR. SPEAKER: I think there is a limit to everything. You cross all the limits.

*(Interruptions)*

SHRI THAMPAN THOMAS (Mavelikara): I have given a motion on this subject which is pending. *(Interruptions)*

MR. SPEAKER: This is something horrible, something atrocious.

[Translation]

MR. SPEAKER: They are wasting the time of the House unnecessarily. Does it behove them?

*(Interruptions)*

[English]

MR. SPEAKER: That is what I am doing. I have taken action. What more can be done?

*(Interruptions)*

MR. SPEAKER: Mr. Jaipal, I can name you today for this. Would you like it to be done today?

SHRI S. JAIPAL REDDY (Mahbubnagar): What Sir?

MR. SPEAKER: To name you.

SHRI S. JAIPAL REDDY: No, Sir.

MR. SPEAKER: Then sit down. Enough is enough.

[Translation]

Professor Sahib please make them understand.

*(Interruptions)*

[*English*]

MR. SPEAKER: Nothing is allowed to go on record except the statement under Rule 377 by Shri Harish Rawat.

(*Interruptions*)

SHRI S. JAIPAL REDDY: I am only seeking compensation for the damage.

MR. SPEAKER: I can only name you.

SHRI S. JAIPAL REDDY: I want a formal apology from the gracious lady Minister, Mrs. Sheila Dikshit.

[*Translation*]

MR. SPEAKER: She will agree if you put your point in a dignified manner.

(*Interruptions*)

[*English*]

SHRI THAMPAN THOMAS: I have given a motion.

MR. SPEAKER: Mr. Thomas, sit down. It is quite enough. It is more than enough.

[*Translation*]

What has happened to you?

[*English*]

You are supposed to be good people.

(*Interruptions*)

12.08 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) **Need to direct F.C.I. to provide adequate quantity of wheat to the Fair Price Shops in hilly areas of U.P.**

SHRI HARISH RAWAT (Almora): Mr. Speaker, Sir, in the hilly areas of Uttar Pradesh, wheat is not available in the fair

price shops for the past three months. Wheat is grown in a very little quantity in these areas. The local people depend on the public distribution system alone for supply of wheat. Non-availability of wheat in fair price shops has led to resentment and anguish among the local population. the Uttar Pradesh Government says that this situation has arisen on account of failure of the F.C.I. to supply adequate quantity of wheat.

Hence, I request the hon. Minister of Food to instruct the F.C.I. to supply adequate quantity of wheat to Uttar Pradesh in order to overcome the prevailing shortage.

- (ii) **Need to set up an industry in every district of Madhya Pradesh to provide jobs to the youth.**

SHRI KAMMODILAL JATAV (Morena): Mr. Speaker, Sir, Madhya Pradesh is still a very backward State considering the area of our country. Most of the areas like Bastar, Jabalpur, Rewa, Jhabua and Chambal are surrounded by hills. On the other side, there are a number of rivers whose flow has eroded lakhs of hectares of land. This has left very little land with farmers for cultivation purposes. there is plenty of forest wealth there, it being a hilly area. There are large deposits of limestone and coal in the area. Besides, there are huge deposits of raw materials in the State. So I request the Government to set up industries in every district of Madhya Pradesh to remove unemployment.

- (iii) **Need to take over the Vishvesvaraya Iron and Steel Ltd. by the Steel Authority of India**

[*English*]

SHRIMATI BASAVARAJESWARI (Bellary): Vishvesvaraya Iron and Steel Limited is a Government Company with issued Capital of Rs. 45 crores – 60 per cent shares are held by the Government of Kar-